

LOK SABHA
UNSTARRED QUESTION NO.1735
TO BE ANSWERED ON 2nd MARCH, 2020

Promotion of Green Fuel

1735. SHRI K. MURALEEDHARAN

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is considering to promote green fuel in the country and open more retail outlets for the same, if so, the details thereof;
- (b) whether it is also true that the Government is considering to open green fuel and CNG outlets in the State of Kerala considering the fact that the vehicle movement in Kerala is quite high; and
- (c) if so, the details thereof?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) to (c) Government of India has notified the National Policy on Biofuels 2018 which inter-alia envisages increase usage of biofuels in the energy and transportation sectors of the country. The policy aims to utilize, develop and promote domestic feedstock and its utilization for production of biofuels thereby increasingly substituting fossil fuels. National Policy on Biofuels 2018 envisages an indicative target of 20% blending of ethanol in petrol and 5% blending of bio-diesel in diesel by 2030. Public Sector Oil Marketing Companies (OMCs) are also promoting cleaner fuels in the country and the steps taken in this regard include :-
- (i) Addition of CNG facilities at retail outlets. As on 01.02.2020 Public Sector Oil Marketing Companies have installed CNG facilities at 1438 retail outlets in the country including Kerala. As on 01.02.2020, a total of 1989 CNG Stations have been set up in the country including Kerala.
 - (ii) Setting up Compressed Bio Gas (CBG) facilities under the Sustainable Alternative Towards Affordable Transportation (SATAT) initiative of the Govt. of India.
 - (iii) Dispensing BS VI Grade fuel w.e.f. 1.4.2020.
 - (iv) Setting up of Electric Vehicle Charging Stations.

Further, Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs). Providing Piped Natural Gas Connection (PNG) and establishment of Compressed Natural Gas (CNG) Stations are the part of the development of CGD network and the same is carried out by the entities authorized by PNGRB.

Six (6) GAs for development of CGD networks in Kerala namely Ernakulam District GA, Kozhikode & Wayanad Districts GA, Malappuram District GA, Palakkad & Thrissur Districts GA, and Alapuzha, Kollam & Thiruvananthapuram Districts GA in Kerala and Kannur, Kasargod & Mahe Districts GA in Kerala & Puducherry have been authorised.
